

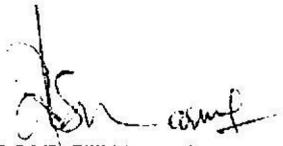
**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT : SAKET COURTS COMPLEX NEW DELHI**

ORDER

With the approval of Ld. Principal District & Sessions Judge, South District, the following transfer & posting order is hereby made with immediate effect:

S.No	Name of the Official	From	To
1	Ms. Anshu Prasad EC: 75826998	Personal Assistant in the vacant Court of MM (NI Act-02), South District, Saket Courts, New Delhi	Personal Assistant in the Court of Sh. Ravindra Kumar Pandey, ASJ-03, South District Saket Courts, New Delhi (till further orders)

Note:- Non-compliance of transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the erring official.

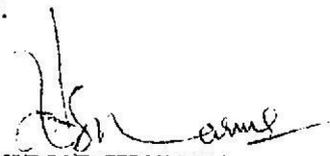

(LOKESH KUMAR SHARMA)
 Officer In-charge
 Administration Branch-I
 South District, Saket Court
 New Delhi

No. Admn.I/P&T/SD/Saket/2024/ 7169-7180

Dated, New Delhi the 17/02/2024

Copy forwarded for information and necessary action to:

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. PS to Ld. Principal District & Sessions Judge, South District, Saket Courts Complex, New Delhi.
3. The Ld. Presiding Officers/ Officers-in-Charge, concerned.
4. The Drawing and Disbursing Officer, South District, Saket Courts Complex, New Delhi
5. The Officer-In-Charge, Computer Branch, South district, Saket Courts Complex, New Delhi
6. The A.O. (Judicial), Administration, (HQs), Tis Hazari Courts, Delhi.
7. Website Committee, HQs, Tis Hazari Courts, Delhi
8. The PRO, South District, Saket Courts Complex, New Delhi.
9. ACR Cell (HQs), Tis Hazari Courts, Delhi
10. Official concerned.
11. Dealing official, LAYERS seat, Tis Hazari Court, for uploading on LAYERS.
12. Guard File


(LOKESH KUMAR SHARMA)
 Officer In-charge
 Administration Branch-I
 South District, Saket Court
 New Delhi